

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 53 of 2019 &  
IA NO. 1851 of 2018**

**Dated : 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Chikkanandi Solar Power Project LL.P &amp; Anr.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Gulbarga Electricity Supply Company Limited &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

**ORDER**

None appeared on behalf of the appellant as well as respondents.

List the matter on **09.09.2019.**

**(S. D. Dubey)  
Technical Member**

*vt/pk*

**(Justice Manjula Chellur)  
Chairperson**